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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ RFA(OS)(COMM) 21/2018

VINOD KUMAR SACHDEVA (SINCE DECEASED
THRO LRS) & ORS

..... Appellants

Through: Mr. Jeevesh Nagrath & Mr. Chandan
Dutta, Advocates

versus

ASHOK SACHDEVA & ORS

..... Respondents

Through: Mr. Kirti Uppal, Sr. Advocate with
Mr. Arun Batta & Mr. Aditya
Awasthi, Advocates for R-1-7
Mr. J. Sai Deepak & Mr. Ashutosh
Nagar, Advocate for R-8 & 9

+ RFA(OS)(COMM) 22/2018 & CM APPL. 39226 & 39227/2018

VINOD KUMAR SACHDEVA (DECEASED) THR LRS

..... Appellants

Through: Mr. Jeevesh Nagrath & Mr. Chandan
Dutta, Advocates

versus

L T OVERSEAS NORTH AMERICA INC & ANR Respondents

Through: Mr. J. Sai Deepak & Mr. Ashutosh
Nagar, Advocate for R-1
Mr. Kirti Uppal, Sr. Advocate with
Mr. Arun Batta & Mr. Aditya
Awasthi, Advocates for R-2

CORAM:

HON'BLE MR. JUSTICE G.S.SISTANI

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

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09.04.2019



At request of counsel for the parties, list on 15th July, 2019.

Interim order to continue.

G.S.SISTANI, J

JYOTI SINGH, J

APRIL 09, 2019

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